

**Visit to India by U.S. Secretary of State**

832 SHRI B.D. BARMAN : SHRI L. MAHAPATRO : SHR J.S. ANAND : SHRI SANAT KUMAR RAHA : SHRI BHUPESH GUPTA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state whether it is a fact that the invitation to the U.S. Secretary of State, Dr. Henry Kissinger to visit this country still stands ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : Yes, sir.

**विभिन्न संगठनों के कर्मचारियों के वेतनमानों में समानता**

\*833. श्री प्रकाश वीर शास्त्री : क्या भ्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकारी क्षेत्र के विभिन्न संगठनों में कर्मचारियों को दिए जाने वाले वेतन-मानों तथा अन्य सुख-सुविधाओं को समान करने के संबंध में कोई प्रस्ताव सरकार के विचाराधीन है;

(ख) क्या सरकार बोनस संदाय संबंधी अपनी नीति पर पुनर्विचार करने का विचार रखती है;

(ग) यदि हाँ, तो क्या इस प्रयोजन के लिये किसी समिति का गठन किया गया है; और

(घ) इस विषय में कब तक अन्तिम निर्णय ले लिये जाने की सम्भावना है ?

**t[ Uniformity in pay-scales of various public sector organisations**

833 SHRI PRAKASH VIR SHASTRI : Will the Minister of LABOUR be pleased to state.

(a) whether there is any proposal under Government's consideration to bring uniformity in the pay-scales and other amenities admissible to the employee in various public sector organisations;

(b) whether Government propose to reconsider their policy in regard to payment of bonus:

(c) if so, whether any Committee has been constituted for this purpose; and

(d) by when a final decision is likely to be taken in the matter?]

**भ्रम मंत्री ( श्री के० बी० रघुनाथ रेड्डी ) :** (क) सरकारी क्षेत्र के उपक्रमों में जहाँ कहीं संभव होता है, वेतन-मानों और भत्तों को युक्तिसंगत बनाने के लिए प्रयास किये जाते हैं।

(ख) से (घ) बोनस भुगतान अधिनियम, 1965 के प्रचालन की पुनरीक्षा करने के लिए, सरकार ने 28 अप्रैल 1972 को बोनस पुनरीक्षा समिति गठित की थी। इस समिति की अन्तिम रिपोर्ट की प्रतीक्षा की जा रही है।

t[THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): (a) Wherever it is possible to do so, attempts are made to bring about a rationalisation of pay-scales and allowances in the public sector undertakings.

(b) to (d) The Bonus Review Committee was constituted by Government on the 28th April 1972, to review the operation of the Payment of Bonus Act, 1965. The Committee's final report is awaited.]

**Payment of allowances to the Employees of the ordnance factory at Ambarnath**

834. SHRI S.W. DHABE: Will the Minister of DEFENCE be pleased to state :

(a) what is the rate of house rent allowance and CCA. paid to employees working in the Ordnance Factory at Ambarnath near Bombay in Maharashtra;

(b) whether it is a fact that employees in similar Defence establishments near metropolitan cities are paid house rent and CCA. at par with employees working in those cities; and

(c) if so, what are the reasons for not giving the above allowances to the employees of the ordnance factory at Ambarnath at rates applicable to employees working in Bombay?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) Ambarnath is a 'C Class town and House Rent Allowance at the rate of 7½% of pay, subject to a maximum of Rs. 200 p.m.. is admissible there as in all \*C Class towns. No Compensatory (city) Allowance is admissible in 'C Class towns.

(b) The employees posted in the Defence Establishments which are located within an 8 Kilometer limit of the periphery of the nearby qualified city at which House Rent and